S. No. 6 Supplementary List Video conference

### IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

### EMG-CrlM no. 13-A/2020 EMG-WP (Crl) no. 24-A/2020 EMG -CrlM-14-A/2020

Parvaiz Ahmad Malik

.... Petitioner(s)

Through:- Mr Syed Owais Geelani, Advocate v/s

Union Territory of JK and others

.... Respondent(s)

Through:- Mr B. A. Dar, Sr. AAG

# CORAM:

#### HON'BLE MR JUSTICE ALI MOHAMMAD MAGREY, JUDGE

# ORDER

This petition has been listed today on the urgency expressed by the learned counsel for the petitioner to be heard in virtual mode through Video Conferencing. The counsel for the parties appeared and made submissions through video conferencing.

Heard. Admit. Notice on asking is waived by Mr B. A. Dar, learned Sr. AAG.

Counter within two weeks.

List on 26<sup>th</sup> May, 2020.

Copy of the order be sent to Mr B. A. Dar, learned Sr. AAG, through email.

## SD/-(ALI MOHAMMAD MAGREY) JUDGE

Srinagar 11.05.2020 Amjad Lone PS